

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 222
52/241-242/ND/2021**

**IN THE MATTER OF:
Sachin Upadhaya**

...APPLICANT

Vs.

M/s. Pine and Peak Developers Ltd.

...RESPONDENT

**Section
Under Section 241-242**

**Order delivered on 12.07.2021
(Virtual Hearing)**


**Coram:
DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
SHRI HEMANT KUMAR SARANGI, HON'BLE MEMBER (TECHNICAL)**

**For the Applicant/Petitioner
For the Respondent**


**:Mr. Arun Saxena, Advocate.
:**

ORDER

Heard the submissions made by the Learned Counsel for the petitioner.
The Learned Counsel for the petitioner has submitted about the matter being
listed on 17.08.2021, therefore, let this matter be listed on **17.08.2021.**



**(Hemant Kumar Sarangi)
Member (T)**



**(P.S.N. Prasad)
Member (J)**